

**Practice Note No. 42**

Advocates and parties appearing in person are hereby informed that while filing Civil Suits at the High Court, Original Side, Bombay they shall mention Code number as well as the nature of the suit in the Suit title, such as Suit for Accounts, Partition Suit, Administration Suit and in Money Suits claim amount etc., failing which such Suit shall not be entertained.

Dated this 26th day of August, 2015

Sd/-  
Registrar (Judicial I)  
High Court, Bombay.

Sd/-  
Prothonotary & Senior Master,  
High Court, Bombay.

